

competent to enact legislation in this behalf. The National Crime Records Bureau (NCRB) does not maintain data with respect to cow related crimes. However, Ministry of Home Affairs have issued advisories to States and UTs from time to time, to maintain law and order and ensure that any person who takes law into his/her own hand is punished promptly as per law. The Ministry of Home Affairs have issued an advisory on 09.08.2016 to all States/UTs for taking prompt and strict action against miscreants who take law into their own hands in the name of protection of cow.

National Register of Citizens in Assam

3527. SHRI DEREK O'BRIEN : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of people who have committed suicide in Assam due to the National Register of Citizens (NRC) exercise and their details thereof;

(b) the date by which the final NRC list will be released; and

(c) Government's plan regarding the persons who will be declared illegal residents after the final list is published?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI) : (a) No such report in regard to committing suicides in Assam due to National register of Citizens (NRC) exercise is available.

(b) The final National Register of Citizens (NRC) is to be published by 31st July, 2019 as per the directions of the Hon'ble Supreme Court on 24.01.2019.

(c) There is a provision of appeal after the publication of final NRC. Any person, not satisfied with the outcome of the decisions of the claims and objections for their inclusion of name(s) in final NRC may prefer appeal, before the designated Tribunal constituted under the Foreigners (Tribunals) Order, 1964. The Hon'ble Supreme Court in its order dated 30.05.2019 in WP(C) 274/2009 directed that 200 additional Foreigners Tribunals must be functional in the State of Assam before 01.09.2019.

Crimes in NCT of Delhi

3528. SHRI RAJMANI PATEL :

DR. L. HANUMANTHAIAH:

SHRI VIJAY PAL SINGH TOMAR:

DR. D. P. VATS:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the cases of robbery, rapes, dacoities and murders have increased during the last three months in the National Capital Territory of Delhi and NCR areas and particularly the senior citizens are being targeted;
- (b) if so, the details of these crimes committed during the above period;
- (c) whether it is also a fact that elderly people living in posh localities are being murdered and robbed of their belongings by various gangs in NCT of Delhi; and
- (d) if so, what steps Government has taken or proposes to take to curb these crimes?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY) : (a) to (c) In the National Capital Region (NCR) areas, other than National Capital Territory (NCT) of Delhi, the primary responsibility with respect to 'Police' & 'Public Order' lies with the State Governments concerned, as per the Seventh Schedule to the Constitution of India. As far as NCT of Delhi is concerned, Delhi Police has reported that during the last three months (April, May and June, 2019), when compared to the corresponding period in 2018, the crimes under heads robbery, rapes and dacoities have declined. However, during this period, the number of cases of murder has increased from 107 to 139. As per Delhi Police, there is no increase in the total number of reported crimes against senior citizens during the last three months (April, May and June, 2019), when compared to the corresponding period in 2018. However, during this period, the number of crimes against senior citizens under the heads murder and robbery has increased from 05 to 07 and 06 to 10 respectively.

(d) Delhi Police has instituted a number of measures to both prevent and expeditiously detect crimes, of which major ones include, action against organized crime, arrest/surveillance of notorious criminals, joint group patrolling in vulnerable areas to enhance Police visibility, enhanced focus on beat policing, including through re-organization of beats, closer surveillance of criminals and citizen-centric policing through 'Jan Sampark' and other community approach programmes.

People excluded from NRC in Assam

†3529. SHRI VISHAMBHAR PRASAD NISHAD:

CH. SUKHRAM SINGH YADAV:

SHRIMATI CHHAYA VERMA:

Will the Minister of HOME AFFAIRS be pleased to state:

†Original notice of the question was received in Hindi.